

COURT-I
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

APPEAL NO. 388 of 2018 &
IA Nos. 1879 & 1880 of 2018

Dated : 8th January, 2019

Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member

In the matter of:

Testa Urja Limited	Versus Appellant(s)
Central Electricity Regulatory Commission & Ors.	 Respondent(s)

Counsel for the Appellant(s) : None

ORDER

None for the Appellant.

Issue notice to the Respondents on the appeal as well as on the interim application returnable on 05.03.2019. Dasti, in addition, is permitted.

List the matter on **05.03.2019**.

(S.D. Dubey)
Technical Member

(Justice Manjula Chellur)
Chairperson

pr/kt